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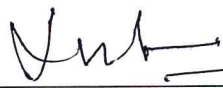
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.183/252/HDB/2018
NAME OF THE COMPANY	Akarshan Entertainment Pvt Ltd
NAME OF THE PETITIONER(S)	Akarshan Entertainment Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Sri Hari	Advo	Srihariadvocate 63@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Advocate	9160001456	

ORDER

Counsel for Petitioner Company is present.

He represented that he filed vakalat for Petitioner Company.

Actually matter was listed under the caption of "dismissal".

The counsel who holds vakalat for Petitioner Company is present.

He reported that Petitioner Company directed him to appear for the company.

Counsel again requested adjournment to proceed with the matter.

List the matter on 06.09.2018, no further adjournment will be given.


Member(Judl)